

## ACT No. XI OF 1900.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 24th August, 1900.)

An Act further to amend the Indian Limitation Act, 1877.

XV of 1877. WHEREAS it is expedient further to amend the Indian Limitation Act, 1877; It is hereby enacted as follows:—

1. (1) This Act may be called the Indian Limitation Amendment Act, 1900; and

Short title and commencement.

(2) It shall come into force at once.

XV of 1877. 2. After No. 146 of the second schedule to the Indian Limitation Act, 1877, the following shall be inserted, namely:—

Addition to second schedule, Act XV, 1877.

146A. By or on behalf of any local authority for possession of any public street or road or any part thereof from which it has been dispossessed or of which it has discontinued the possession.	Thirty years .	The date of dispossession or discontinuance.
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